

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1342  
ANSWERED ON:01.12.2005  
RESERVATION FOR BLIND PERSONS  
Shivanna Shri M

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether there is a long pending demand to provide reservation to the blind persons; and;
- (b) if so, the response of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) Representations have been received from the organizations working for the blind persons demanding 1% reservation for blind. The Persons with Disabilities Act, 1995 provides for reservation of 1% of the vacancies in identified posts for persons with visual disability. Thus the persons with blindness are already given reservation benefits.